

tea is available in mofussil districts; and

(c) whether any enquiry has been made in this matter?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH):

(a) No, Sir.

(b) and (c) The quantities of leaf teas that were available for consumption in India, after export during the years 1960 and 1961, constituted 56 per cent and 62 per cent of the total consumption during the years 1960-61 and 1961-62 respectively. Neither Government nor the Tea Board have received any specific complaints about the non-availability of leaf teas in the mofussil districts.

INTEGRATION OF GOA WITH MAHARASHTRA

*37. SHRI B. D. KHOBARAGADE: Will the PRIME MINISTER be pleased to state:

(a) whether his attention has been drawn to the statement made by Shri Almaida, President of the Goan National Congress who has declared in a Convention Of the Goan National Congress held at Mapuca that Goa should be integrated with the State of Maharashtra; and

(b) if so, what is Government's reaction to this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON):

(a) Yes, Sir.

(b) The Government of India have already declared their intention to retain the separate identity of Goa. With the passage of the Constitution (Twelfth Amendment) Act, 1962, Goa, Daman & Diu are included as a Union Territory in the First Schedule to the Constitution.

RELEASE OF SARVASHRI MOHAN RANADE AND DATTATREY DESHPAMIK FROM PORTUGUESE PRISON

♦38. SHRI B. D. KHOBARAGADE:

Will the PRIME MINISTER be pleased to state whether Government have made any efforts for the release of Sarvashri Mohan Ranade and Dattatrey Deshpande who are still detained in the Portuguese prison?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): The Portuguese Government have released four political prisoners. They have not, however, yet released Sarvashri Mohan Ranade and Dattatrey Deshpande. The Government of India are continuing their efforts to secure the release of these Indian nationals through the intermediacy of the Government of the United Arab Republic.

BOMB EXPLOSION IN MUNICIPAL HALL AT VASCO-DE-GAMA

*39. SHRI B. D. KHOBARAGADE:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any enquiry into the bomb explosion which occurred in the Municipal Hall at Vasco-de-Gama on the 10th May, 1962; and

(b) if so, what is the result of the enquiry?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) At 7-30 A.M. on May 10, 1962 an explosion took place in the Municipal building in Vasco-de-Gama. One person was killed and four others injured. The building was also damaged. Investigations are still in progress

दिल्ली राज्य बोबी महासभा की ओर से
मेमोरैंडम

*४०. श्री महावीर दास : क्या निर्माण,
आवास और संभरण मंत्री यह बताने की
कृपा करेंगे कि: